Name of the Corporate Debtor: KASATA HOMETECH (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 11-08-2021; List of Creditors as on: 25-11-2021; Name of IP: Mr. Jugraj Singh Bedi; Process Number: 2; Last 5 digitof registration number: 11208

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	388692474	1	348014891	78.81		40677583		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	21	99927109	21	89986188	20.38		9940920		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	283844	1	283844	0.06		9940920		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	45548798	1	3298798	0.75		0	42250000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		25	534452225	24	441583721	100.00		50618503	42250000	